

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI
Company Appeal (AT)(Ins) No. 730 of 2019

IN THE MATTER OF:

Mr. Sandip Patel

...Appellant

Versus

Central Bank of India & Ors.

...Respondents

Present

For Appellant: Mr. Rahul Chitnis and Mr. Aaditya A. Pande, Advocates.

**For Respondent: Mr. H.S. Kholi, Advocate for R-1
Mr. Apar Chopra, Mr. Vinit Trahan and Mr. Nipun Singhvi,
Advocates for RP**

O R D E R

21.08.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 19th September, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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